NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 225/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

K. Chimica S.R.L

V/s.

Mallak Specialties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

Rahal Gaikwal Adr

2) Brienda Baines

for Rest Adr for Applicant

ORDER

T.C.P. No. 225/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Counsel of both the sides are present.
- 2. It is represented that talks are going on between both the sides for an Amicable Settlement.
- 3. In order to facilitate, the matter is adjourned to 24.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

11.12.2017

Aah